NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 147(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: Ishwar Singh & Ors. V/s Haryana Automotives Pvt.Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): Ms. Arpita yadav, Advocate

For Respondent (s): Mr. Suraj Narian Shukla, Proxy Advocate

Order

Learned counsel for the respondents submits that their application seeking transfer of this case to the Principal Bench where other connected matters are being adjudicated has still not been listed. To come up on 21st September 2017 for further proceedings. The respondents be file their reply, if any, within one week.

[S.K. MOHAPATRA]

MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]